

- (b) if so, the details thereof;
- (c) the amount allocated by Government in the budget for the year 2017-18 to promote tourism; and
- (d) the amount allocated to Bihar out of the same, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K.J. ALPHONS): (a) and (b) Ministry of Tourism has the following Schemes for promotion of tourism:—

- (i) Domestic Promotion and Publicity including Hospitality.
 - (ii) Restructured Scheme of Overseas Promotion and Publicity including Marketing Development Assistance.
- (c) The budget allocated under the above two Schemes for the year 2017-18 is as follows:—

- (i) ₹ 110.00 crore under Domestic Promotion and Publicity including Hospitality.
- (ii) ₹ 300.00 crore under Restructured Scheme of Overseas Promotion and Publicity including Marketing Development Assistance.

(d) The Ministry of Tourism does not allocate funds to State Governments/Union Territory Administrations for Publicity and Promotion. However, Central Financial Assistance is provided to them for the following promotional activities, based on proposals received from the States/Union Territories, subject to adherence to scheme guidelines and availability of funds:—

- (i) Organising Fairs, Festivals and Tourism related Events
- (ii) Joint Advertising in Print Media Campaign
- (iii) Production of Publicity Material in collaboration with the Private Sector
- (iv) Promotion of film tourism

No proposal for any of the above activities has been received from the State Government of Bihar during 2017-18.

Complaints from female sportspersons

639. PROF. M.V. RAJEEV GOWDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has set up a high-powered committee to examine grievances and complaints of harassment from female sportspersons;

- (b) if so, the number of complaints received till date; and
- (c) the number and details of complaints resolved till date?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE: (a) Department of Sports, Ministry of Youth Affairs and Sports has constituted a High Powered Committee on 2nd May, 2017 comprising of officers from the Ministry, Senior Sportspersons, Sports Journalist and Advocate for Sports Women to resolve the grievances and complaints of women sportspersons.

- (b) No complaint has been received by this committee till date.
- (c) In view of (b) above, does not arise.

Plan to merge the Indian Super League and I-league

640. SHRI RITABRATA BANERJEE: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there are any plans to merge the Indian Super League (ISL) and the I-league in the next season;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE)

(a) to (c) : Sir, All India Football Federation (AIFF), which is the recognized National Sports Federation for the sports discipline of football, has informed that AIFF along with all its stakeholders has planned to re-structure the club football model in India wherein there would be one unified league at the top followed by lower division leagues namely, League 1 and League 2 in line with global best practices. AIFF has taken the help of FIFA and AFC for smooth implementation of the aforesaid plan.

The House then adjourned at two minutes past twelve of the clock.
